

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.O.A. 1073/1996

Date of order : 07.09.99

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

A.K. MONDAL

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. T.K. Biswas, counsel

For the respondents : Mr. P.K. Arera, counsel

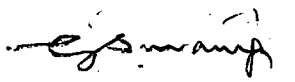
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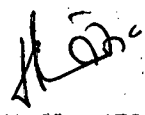
O R D E R

Heard ld. counsel for both sides.

2. Ld. counsel for the applicant Mr. T.K. Biswas submits that the applicant does not want to proceed with the case. Therefore, the matter may be disposed of.

3. Accordingly, the application is disposed of awarding no costs.


(G.S. MAINGI)
MEMBER(A)


(D. PURKAYASTHA)
MEMBER(J)

S.M.